

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2020

NAME OF THE COMPANY: M/s MAA Ambe Teckno Com Industries Ltd & Ors V/s ROC

SECTION OF THE COMPANIES ACT: 441 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CA NO.516/ALD/2019

Sh. Udai Chandani, Advocate for petitioner is present.

A perusal of the earlier order of this Court dated 19.12.2019 shows that Sh. Pradeep Singh Sisodia, Advocate appeared on behalf of ROC and granted time for filing reply, but no reply has been filed till today on behalf of ROC.

Accordingly, two weeks ^{further} time is granted to ROC for filing reply.

Put up on 14th February, 2020.

Ld. Counsel for the petitioner may inform the learned counsel appearing for ROC/ respondent about the order of this Court passed today in writing within 48 hours.

Dated: 22.01.2020

— 8d —

**(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)**

Typed by :
Kavya Prakash Srivastava
(Stenographer)